

our culture. I want to give an example. It is highly objectionable that the mentality of our country is being changed in such manner. If it goes on like this, our children will also succumb to this mental outlook.

The Chief Minister of Karnataka ...*(Interruptions)*

MR. SPEAKER: Madam, I would have allowed you to say more if we had time. But we are short of time.

SHRIMATI SUMITRA MAHAJAN: What he said about our women ...*(Interruptions)*

*[English]*

MR. SPEAKER: You have made your point.

*[Translation]*

SHRIMATI SUMITRA MAHAJAN: He said that Draupadi was disrobed, Sita was also abducted. He argued that when we can look at a tree and a hill, what is there in looking at a nude women? If a women wants to show herself in nudity, then what should be the objection in watching her, he say. If the Chief Minister has such mentality, it is to be seriously considered how the character of our children will be affected. Sir, I submit that this requires serious consideration. ...*(Interruptions)*

*[English]*

MR. SPEAKER: You cannot do like that

...*(Interruptions)*

SHRI G.M. BANATWALLA (Ponnani): Mr. Speaker, Sir, I want to draw your attention to an extremely important issue...*(Interruptions)*

*[English]*

SHRI ANANTH KUMAR (Bangalore South): Sir, he has told this.

MR. SPEAKER: Why do you not recognise the rights of those Members who have given notice?

SHRI ANANTH KUMAR: But the question is that the House should take note of it. ...*(Interruptions)*

MR. SPEAKER: This is not the way.

...*(Interruptions)*

*[Translation]*

SHRI G.M. BANATWALLA: I have wanted to raise this issue before the House for quite some time. It is a matter of great anguish that in Bhiwandi in Maharashtra, 82 people were killed by consuming poisonous food. Our Health Minister went there and he was also of the view that the hospital doctors and local authorities had been extremely careless. The Government of Maharashtra gave only Rs. 25,000 to the next of kin of those killed.

MR. SPEAKER: Mr. Banatwalla, it is a State subject.

SHRI G.M. BANATWALLA: I want to emphasize that this amount of Rs. 25,000 is very meagre and, therefore, the Central Government and the Prime Minister should come forward and take immediate steps to provide more financial assistance to those who are seriously ill and to the families of those killed.

*[English]*

Sir, I also support the earlier submission made here about the coastal management policy in Kerala. It is a very important matter and I request you to give a directive to the Government to take the MPs of Kerala into confidence and modify the policy accordingly.

MR. SPEAKER: Mr. Banatwalla, you are going outside the scope of your notice.

...*(Interruptions)*

SHRIMATI GEETA MUKHERJEE (Panskura): Hon. Speaker Sir, according to the UF manifesto, the Government has promised that in the current Session, they will introduce a Bill on one-third reservation of women in Parliament. The Minister for Parliamentary Affairs is sitting here. I want to know from him whether that Bill is going to be introduced in the current Session or not. ...*(interruptions)*

MR. SPEAKER: Please sit down. The Minister is replying.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): Sir, about the Bill on reservation of women in Parliament, notice has already been given and I hope, today or tomorrow, after getting your permission, it will be introduced. ...*(Interruptions)*

MR. SPEAKER: The Minister is making an important statement.

...*(Interruptions)*

SHRIMATI SUSHMA SWARAJ: Sir, the Bill has been circulated today. ...*(interruptions)*

SHRI SRIKANTA JENA: We have already given the notice. Sir, I hope, today or tomorrow, after getting your permission, the Bill will be introduced in the House.

SHRIMATI SUSHMA SWARAJ: Sir, it should be passed without discussion.

*[Translation]*

The Bill has come, get it passed.

*[English]*

MR. SPEAKER: Mr. Minister, please take note of the point regarding Kerala.

...*(Interruptions)*